NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.09.2018**

NAME OF THE PARTIES: Aayu Infosystems Pvt. Ltd.
v/s.
Concorde Designs Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

13. C.P.(IB)-1746 (MB)/2018

Counsel for the Petitioner prays for the withdrawal of this Petition with liberty to file a fresh Petition. Accordingly, the Petition is dismissed as withdrawn with liberty as sought for.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

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